

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b) A statement is laid on the Table of the Sabha. [See Appendix CXXX, Annexure No. 1].

(c) Yes, Sir.

(d) Does not arise.

#### Quantum of black money

\*32. SHRI RAM NARESH KUSHA-WAHA: Will the Minister of FINANCE be pleased to state; -

(a) what is the estimated percentage of rise in the black money during the year 1983-84 as compared to the rise in the percentage of black money during the years 1981-82 and 1982-83; and

(b) what steps have been taken by Government to unearth black money and its growth and what are the details of the results achieved?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) The Government have not made any assessment with regard to rise in the percentage of black money during 1983-84 as compared to earlier years.

(b) All possible measures to check circulation and prevent further proliferation of Black Money, including administrative, legislative and institutional are being taken from time to time.

*Prima facie* unaccounted assets valued at Rs. 27.99 crores approximately were seized in course of searches conducted by Income-tax Department during 1983-84. As a result of survey operations, 63,559 new income tax assesseees were added during the period 1-4-83 to 31-12-83. The proposals for launching prosecution for concealment of income/wealth have been approved in 878 cases in 1983-84.

#### Value of smuggled goods seized at the Delhi Airport

\*33. SHRI SHAMIM AHMED SIDDIQI:

SHRI LAXMI NARAIN:

Will the Minister of FINANCE be pleased to state:

(a) what is the total value of smuggled goods seized at the Delhi airport during the last two years; and

(b) what is the number of persons apprehended in this connection and how many out of them are employees of the Indian Airlines/Air India?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) and (b) The total value of smuggled goods seized and the number of persons arrested in connection with smuggling activities at Delhi Airport during the years 1982 and 1983 are furnished below:—

{Value: Rs , it hkh'i}

Year	Value of goods seized.	Number of persons arrested.
1982	112.72	70
1983	131.36*	129*

♦Figures are provisional.

No staff of Air India/Indian Airlines was arrested at Delhi Airport during the above period.

#### Tax evasion by M/s. Burroughs Welcome, Bombay

\*34. SHRI ASHWANI KUMAR; \\W\ the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 338 given in the Rajya Sabha on the 28th February, 1984 and state:

(a) whether it is a fact that the Commissioner of Income-tax Bombay (Mr. James) received written com-